

(2021) 02 TDSAT CK 0050

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Cyber Appeal 29, 30 Of 2019

Vodafone Idea Limited

APPELLANT

Vs

Hilman Tex Pvt Ltd And Kals Text Pvt Ltd & Anr

RESPONDENT

Date of Decision : 04-02-2021

Acts Referred:

Citation : (2021) 02 TDSAT CK 0050

Hon'ble Judges : Sanjeev Pandey, Deputy Registrar

Bench : Single Bench

Advocate : Shafiq Ahmed, Sonakshi Banerjee, Basit K. Zaidi, Yashdeep Chaturvedi,

Judgement

Mr. Basit K. Zaidi, Ld. Counsel appearing for Appellant in C.A. No. 30/2019 seeks further time of two weeks for filing rejoinder qua reply of R-1.Â

By way of final indulgence, time as prayed for is given.Â Ld. Counsel states that all the pleadings in this appeal have been filed.

Mr. Shafiq Ahmed, Ld. Counsel for Appellant in C.A. No. 29/2019 states that all pleadings in this appeal have been filed and that the appeal is ripe for hearing.

List both the appeals on 15thÂ March, 2021 for directions.